

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 619
75/252/ND/2023

IN THE MATTER OF:

Income Tax Officer, Ward 22(3), New Delhi

...APPELLANT

Vs.

**ROC, Delhi and Ors. (M/s. San Le
New Material Technology Pvt. Ltd.)**

...RESPONDENT

Section

U/s 252

Order delivered on 22.05.2023
(Virtual Hearing)

Coram:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Appellant

For the Income Tax Department

:

**:Mr. Puneet Rai Sr. Standing
Counsel along with Ms. Madhavi
Shukla and Mr. Ashvini Kumar,
Jr. standing counsel**

For the RoC

:Asst ROC

ORDER

Due to paucity of time, matter is adjourned to **20.07.2023**.

Sd/-
(COURT OFFICER)